

5. S. P. Govil
6. Rabin Bhattacharya
7. P. S. Pandit
8. Ashok Chatterjee
9. Ms. Anuradha Bajaj
10. Smt. Alice Garg
11. Sanjay Kumar Patra
12. Joel V. David
13. Kum. Pushpa Sinha
14. Smt. Gomathi Nair
15. Smt. Maya Mishra
16. Smt. Vimal B. Thawani
17. Smt. Aruna Ashtekar
18. Nafeesa Begum
19. Smt. Urmila Mishra
20. Devidas Ghodeswar
21. Joseph Gathia
22. K. Dhruva
23. Mona Jabbi

**Government Departments/Technical/
Academic Institutions/International Agencies :**

24. Ms. Indira P. Mallya
25. Dr. (Smt.) Raj Bhanti
26. Prof. (Smt.) U. Bevli
27. Shri S. P. Awasthi
28. Dr. Sudhakar Rath
29. Akbar Ahmad Khan
30. Dr. S. P. Ahluwalia
31. Shri Laxman Goswami
32. G. J. Pinto

Individuals :

33. Shri Vinay Kumar
34. Prof. Amarjit Mahajan
35. Dr. Promilla Kapur
36. Shri Ramesh Menon
37. Ms. Payal Singh
38. Dr. Meenakhi N Mehta
39. Smt. Shukla Rudra
40. Shri Chanchal Sarkar

Observers

41. Dr. Neelam Narang
42. Dr. Vinasa Khosla

Immoral Traffic

4716. SHRI BRAJA MOHAN MOHANTY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether any exercise has been done about the working of the Immoral Traffic Prevention Act during these years and if so, the result thereof ;

(b) whether the Act is inadequate to punish the customers of flesh trade who create demand for it ;

(c) whether there is any proposal to amend the said Act to make it more effective to prevent immoral traffic ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) :

(a) No, Sir. in as much as the Act was amended only as recently as 1986 on the basis of the assessment of the Act in the years prior to 1986.

(b) No, Sir.

(c) No, Sir.

(d) The question does not arise.

Drinking Water Problem in Daman

4717. SHRI GOPAL K. TANDEL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that there is drinking water problem in many villages of Daman District ;

(b) if so, whether any scheme on the long term basis has been formulated, if so, the details thereof ; and

(c) whether any time-frame for implementation of the scheme as per (b) above has been made, if so, the details thereof ; if not, whether Government propose to have such time-frame for implementation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY) : (a) The U.T. Government of Daman and Diu has not reported any problem of drinking water in villages in Daman.

(b) No scheme has been received from the U.T. Government.

(c) According to the action plan of the National Drinking Water Mission all residual problem villages are to be covered with safe drinking water facilities by the end of the Seventh Plan. If the U.T. Government formulates schemes for coverage of problem villages under the Centrally Sponsored Accelerated Rural Water Supply Programme (ARWSP) and sends the same to the Central Government for technical clearance, necessary approval will be accorded.

Export of Iron ore to South Korea

4718. SHRI G. S. BASAVARAJU :
SHRI SHANTILAL PATEL :
SHRI S.B. SIDNAL :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether South Korea has agreed to import more iron ore from India ;

(b) if so, the details thereof ;

(c) the total iron ore exported to South Korea during 1987-88 and whether some fresh orders have been received from them ; and

(d) if so, to what extent this will give boost to the Iron ore export ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA) : (a) and (b) The matter regarding export of additional quantity of iron ore to South Korea is under discussion. No agreement has yet been signed.

(c) and (d) Total quantity of iron ore exported to South Korea in 1987-88 was 3.28 million tonnes. Should further orders materialise, export of iron ore from India to South Korea may go up to 4 million tonnes during 1989-90.

Sanitation Facilities in Villages of Fishermen in Kerala

4720. SHRI VAKKOM PURUSHOTHAMAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government of Kerala had submitted a project for the provision of sanitation facilities in the villages of fishermen in the State with Danish assistance to Union Government ; and

(b) if so, the present stage of the proposal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) Yes, Sir.

(b) Government of India have sought certain clarifications from the State Government of Kerala regarding the project proposal, which are yet to be received.

Merger of M/s Sponge Iron Ltd. with A.P. Industrial Development Corporation

4721. SHRI INDRAJIT GUPTA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether there is an early possibility of merger of M/s Sponge Iron India Limited which is in the Central Sector with M/s. Andhra Pradesh Steels Limited, a subsidiary of the A.P. Industrial Development Corporation, both located adjacent to each other at Paloncha, District Khammam ; and

(b) the reasons for delay in finalising this long pending proposal ?